

could not be opened at Calicut because there was no International Airport there. But even after an Airport has started functioning at Karipur, no steps have been taken by the authorities to open the Immigration Office. It is therefore requested that immediate steps should be taken in this regard.

MR. DEPUTY SPEAKER: Now, the House stands adjourned for Lunch to meet again at 2.40 p.m.

13.39 hrs

*The Lok Sabha then adjourned for Lunch till forty minutes past Fourteen of the Clock.*

14.47 hrs.

*The Lok Sabha re-assembled after Lunch at forty seven minutes past Fourteen of the Clock.*

(MR. DEPUTY SPEAKER *in the Chair.*)

#### PAPERS LAID ON THE TABLE

**Memorandum of Understanding between the Madras Refineries Ltd. and the Ministry of Petroleum and Natural Gas for 1991-92 etc.**

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):

- (1) Memorandum of Understanding between the Madras Refineries Limited and the Ministry of Petroleum and Natural Gas for the year 1992-93  
[Placed in Library. See No. LT - 2370/92]
- (2) Memorandum of Understanding between the Cochin Refineries Limited and the Ministry of Petroleum and Natural Gas for the year 1992-93.  
[Placed in Library. See No. LT - 2371/92]

- (3) Memorandum of Understanding between the Oil India Limited and the Ministry of Petroleum and Natural Gas for the year 1992-93.  
[Placed in Library. See No. LT 2372/92]
- (4) Memorandum of Understanding between the Hindustan Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 1992-93.  
[Placed in Library. See No. LT - 2373/92]
- (5) Memorandum of Understanding between the IBP Company Limited and the Ministry of Petroleum and Natural Gas for the year 1992-93.  
[Placed in Library. See No. LT - 2374/92]

**Review on the Working of and Annual Report of the Rajasthan State Agro Industries Corporation Ltd., Jaipur for 1988-89 and reasons for delay in laying these Papers.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
  - (i) Review by the Government on the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1988-89.
  - (ii) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay